

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1139/(MAH)/2017
M.A. No. 527/2017

CORAM:

Present:

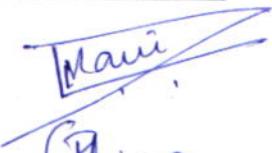
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: State Bank Of India
V/s
Monnet Ispat & Energy Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

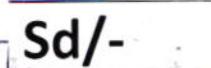
S. No.	NAME	DESIGNATION	SIGNATURE
1.	Deepa Mani	Proprietor of DM Legal Ventures	
2.	Rukshan Gharara		
3.	Krushna Patel		

For
Applicants

ORDER

MA 527/2017 IN CP No. 1139/I&BP/CLB/MB/MAH/2017

The Petitioner Counsel has not filed any proof of service served on the Respondent side showing this Application has been served upon other side. Accordingly, this Application is posted on 16.11.2017 with a direction to the Petitioner to file proof of service informing this date of hearing to the Respondent on the next date of hearing.

 **Sd/-**

V. NALLASENAPATHY
Member (Technical)

 **Sd/-**

B.S.V. PRAKASH KUMAR
Member (Judicial)